GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:6012
ANSWERED ON:03.05.2010
TESTING OF TELECOM EQUIPMENT
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has made it mandatory for all telecom operators including foreign ones to get security clearance on all telecom equipment installed in the country;
- (b) if so, the details threof;
- (c) whether the Government proposes to set up a Telecom Testing and Security Certification Centre to address security concerns in the country;
- (d) if so, the details thereof; and
- (e) the time by which it is likely to be set up in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) & (b) Madam, amendments have been issued in December, 2009 in the Licence Agreements of all Telecom Service Providers for security related concerns stipulating that the LICENSEE(s) shall apply to the Licensor for security clearance, along with the details of the equipment(s) as well as details of equipment(s) suppliers and manufacturers including Original Equipment Manufacturers (OEM), before placement of the final purchase order for procurement/upgradation of equipment/software for provisioning of telecommunications services under the licence and that it shall also include any such activity by the franchisee, agents or person of that licensees. In case no response is received from the Licensor within thirty working days, it shall be presumed that there is no objection to the procurement.
- (c) to (e) The centre for Telecom Testing and Security Certification' is one module of the proposed scheme for Centre of "Communication Security Research & Monitoring". Pilot Lab has already started functioning at Indian Institute of Science-Bagalore. Full fledged centre is likely to be established in next three years, after the approval from CCEA Cabinet Committee on Economic Affairs.